

In the Court of HHJ Shri.R.M. Sadrani,
Court 10, Addl. Sessions Judge
Criminal Cause List Dated 05/10/20
BOARD OF C.R. No. 10

Sr. No	Case No.	Parties Name	Stage
1.	SC 141/13	State- Mahim Police St V/s Virendrakumar Dayashankar Tiwari	Argument
2	SC 190/2010	State – ATS Police St. V/s Sameer Salim Munne Ansari & Ors.	R/E P.H.
3	SC 830/15 @ SC 522/17	State-DCB CID V/s Raju @ Langada Hanumant Tapkar & Ors	HCTB
4	Cri Rev.APP 391/20		Hearing

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Criminal Cause List Dated 06/10/20

BOARD OF C.R. No. 10

Sr. No	Case No.	Parties Name	Stage
1.	Cri Rev.APP 638/18	Pinnamaneni Nagenra Prasad V/s State	Arguments
2	Cri Rev.APP 639/18	Pinnamaneni Nagenra Prasad V/s State	Arguments
3	Cri Rev.APP 640/18	Pinnamaneni Nagenra Prasad V/s State	Arguments
4.	Cri Rev.APP 641/18	Pinnamaneni Nagenra Prasad V/s State	Arguments
5	Cri B.A. 882/20	Ruben Lobo V/s State- Bandra	Hearing
6	ABA 558/20	Ravi Atmaram Todankar V/s State-Bandra	Hearing
7	ABA 559/20	Prashant Indra Narayan Mishra V/s State-Bandra	Hearing
8	ABA 560/20	Deepak Indra Narayan Mishra V/s Sate-Bandra	Hearing
9	Cri Appeal 09/15	Arvind Mulchand Gala V/s State	Hearing
10	Cri Appeal 10/15	Jeetendra Udaylal Jain V/s State	Hearing
11	Cri B.A. 1866/20	Bijoya @ Vijay M. Senapati V/s State-Bandra Police St.	Hearing

12	Cri B.A. 883/20	Wendell Remedios V/s State-Bandra	Hearing
13	SC 980/15	State-DCB CID V/s Dinesh @ Sunny Ramesh Chuhan	HCTB
14	SC 15/19	Stae-Deonar V/s Bilal Gaus Sayyed	HCTB
15	Sc 382/19	State-Pantnagar V/s Sachin Divkar Pawar	B.A.
16	Sc 1426/19	State-Shivaji Nagar V/s Abdul Lamal Almuddin Shaikh & Ors	B.A.

In the Court of HHJ Shri.R.M. Sadrani,

Court 10, Addl. Sessions Judge

Criminal Cause List Dated 07/10/20

BOARD OF C.R. No. 10

Sr. No	Case No.	Parties Name	Stage
1.	Sc 503/11	State- Bhandup Police St. V/s Nitin @ Mithun Gaikwad & 2 Ors	NBW
2	SC 759/11	State-Bhandup Police St. V/s Anil Ramsevak Pandey	NBW
3	SC 48/12	State-Bhandup Police St. V/s Mayur Shivaji Shinde	NBW
4.	Sc 770/12	State-Bhandup V/s Subhash S. Bhande	NBW
5	ECA Spl Case 8/16	State V/s Magru Manohar Biradar	Report
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In the Court of HHJ Shri.R.M. Sadrani,

Court 10, Addl. Sessions Judge

Criminal Cause List Dated 08/10/20

BOARD OF C.R. No. 10

Sr. No	Case No.	Parties Name	Stage
1.	Cri Appeal 312/17	M/s Chouhan Jewelers V/s State	Hearing
2	Cri B.A. 155/20	Sameer Ajit Bose V/s State- Bandra	Hearing
3	SC 682/16	Trombay Police St. V/s Smt. Tarabai J. Shendge	Charge
4.	SC 793/16	Trombay Police St. V/s Amjad @ Hamje Fatru	Charge
5	SC 2070/19	State- Bandra V/s Imran Yasin Shaikh	Appearance
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In the Court of HHJ Shri.R.M. Sadrani,

Court 10, Addl. Sessions Judge

Criminal Cause List Dated 09/10/20

BOARD OF C.R. No. 10

Sr. No	Case No.	Parties Name	Stage
1.	Sc 372/17	Shivaji Nagar Police St. V/s Imran Sattar Shaikh	Evidence
2	SC 47/19	State-PantV/s Mohd Furkan Farukh Khan	Evidence
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